## CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

## No. L-1/2064/2022-CERC

Dated: 24.8.2022

## PUBLIC NOTICE

## Sub: Draft Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2022.

The Commission has issued the Draft Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2022 on 27.5.2022, inviting comments/objections/suggestions upto 20.6.2022.

2. It has been decided to hold a public hearing on the above subject on **9.9.2022 at 10.30 am** as per the details given below: -

Date	Venue	Timing	Invitees
9.9.2022	CERC COURT	10.30 A.M	CPSUs/IPPs/Load Despatch Centres
	ROOM" (Fourth		/State Utilities/ CTUs/ STUs/
	Floor) Chanderlok		Transmission Licensees /Trading
	Building, 36, Janpath,		Licensees/ Power Exchanges /
	New Delhi		Individual Experts / NGOs

3. The Commission values your views and firmly believes that your participation/ participation of your organization in the oral proceedings will be of immense assistance in arriving at a just and fair conclusion on the different issues at stake. I would, therefore, request you to attend the hearing on **9.9.2022** or depute a responsible officer of your organization fully conversant with the subject matter.

4. To enable proper arrangements for the hearing, it is requested that the name of the proposed participant(s) from your organization may please be communicated to the undersigned latest by **5.9.2022**. Participation shall be limited to one participant per organisation only. Please also let us know if you/your organization propose to make a presentation during the hearing. The presentation may be planned to be limited to a duration of 5-10 minutes and be covered in not more than 8 to 10 slides. A line in confirmation about the participation in the hearing would be highly appreciated.

**Sd/-**(Harpreet Singh Pruthi) Secretary